

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2207**  
**ANSWERED ON 13.12.2024**

**REVENUE FROM TICKET SALES**

2207 DR. JOHN BRITTAS:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of revenue earned by Railways on account of flexi fare, tatkal, premium tatkal and cancellation of tickets during last five years till 31.03.2024 and for first two quarters of 2024-25, year-wise and category-wise;
- (b) whether the whole amount paid by a person for booking unconfirmed ticket will be refunded in case of automatic cancellation of ticket by Railways owing to unavailability of berths;
- (c) whether there is any reduction in the amount refunded and if so, the reasons for such reduction; and
- (d) the details of revenue accounted under miscellaneous coaching receipts during last five years, year-wise and category-wise?

**ANSWER**

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): Revenue earned by Railways on account of flexi fare, tatkal and premium tatkal during 2018-19 to 2022-23 is approximately 5% of total revenue earned from passenger services. Moreover, amount credited on account of cancellation of tickets by passengers is not maintained separately.

In case of waitlisted ticket full refund is made except clerkage charge as applicable.

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